

F-23019/4/2023-Admin.II (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Admin.II (LA) Section

Shastri Bhawan, New Delhi,
16th June, 2023


To,
All Central/State PSUs

Subject : Notice for inviting Techno-Commercial Offer for repair/renovation of 7 Rooms of the Department of Legal Affairs, Shastri Bhawan, New Delhi under Rule 133(3) of GFR-2017.

Department of Legal Affairs (DoLA) invites Sealed "Techno-Commercial Offer" in single cover from the eligible PSUs (Central and State) having proven experience in this filed may accordingly submit its under Rule 133(3) of GFR-2017 for executing the work of **repair/renovation of 7 Rooms of the Department of Legal Affairs, Shastri Bhawan, New Delhi.**

2. Intended and eligible PSUs after having a detailed survey of the site where the work is to be executed, may submit its "**Techno-Commercial Offer**" to the Section Officer (Admin.II), Room No.413-A, Department of Legal Affairs, Ministry of Law & Justice, Shastri Bhawan, New Delhi (Tel. No.011-23384837) so as to ensure it reaches this Department latest by 26th June, 2023, 5.00 PM. A Pre-bid meeting with the representatives of all intended PSUs has been kept at 4 PM on 23.06.2023 Shastri Bhawan, New Delhi for visiting the site and getting acquaint with the requirements of the Department.

3. The tentative scope of Work is attached at **Annexure-I**. Terms and Condition for submission of the Offer is attached at **Annexure-II**.


16/06/2023
(Amit Kumar)

Under Secretary to Govt. of India

Annexure-I

S.No.	Room No.	Area	Office/Section	Proposed Scope of work
1.	410	225	Meeting room For LS	Wooden/PVC flooring with 4-5 ft skirting, Teak wood Cornish with white and warm white light, replacement of window glass with single glass, 1.5 ton split AC fitting, proper lighting/ internet wiring/ electrical wiring as per requirement. Installation of customized table with chair and sofas. Curtains/blinds.
2.	419	441	Small conference hall (sitting space for YPs)	Wooden/PVC flooring with 4-5 ft skirting, Teak wood Cornish with white and warm white light, replacement of window glass with single glass, proper lighting/ internet wiring/ electrical wiring as per requirement. Installation of customized table with chair and. Curtains/blinds.
3.	405	414	Proposed space for cyber cell	One Seat for SO and 15 customized modern work stations with chairs, adequate storage space. and two split ACs of 2 ton, proper lighting/ internet wiring/ electrical wiring as per requirement. Installation of customized table with chair and. Curtains/blinds.
4.	438	432	ADR Cell	One Seat for SO and 12 customized modern work stations with chairs, adequate storage space. and two split ACs of 2 ton, proper lighting/ internet wiring/ electrical wiring as per requirement. Installation of customized table with chair and. Curtains/blinds.
5.	Garage No.15	276	Proposed Gym	Wooden/PVC flooring, 1.5 ton split AC fitting, proper lighting/ electrical wiring as per requirement. Installation of mirrors as per requirement of gym. Sitting/relaxing zone/changing space.
6.	Garage No. 50	380	R&I to be shifted here	One Seat for SO and 15 customized modern work stations with chairs, adequate storage space. and two split ACs of 2 ton, proper lighting/ internet wiring/ electrical wiring as per requirement. Curtains/blinds.
7.	406-C	275	NIC Cell	Two cubicals and 6 running workstations and one seat for MTS with chairs, adequate storage space, one split AC of 1.5 ton, proper lighting/ internet wiring/ electrical wiring as per requirement. Curtains/blinds.
	Total	2443 Sq.ft.		

Annexure-II

Terms & Conditions

1. Offer of only those PSUs who are eligible as per Rule 133(3) of GFR-2017 and have proven experience in such works will be considered.
2. The PSU should have its registered office in Delhi/NCR.
3. The PUS must quote the service charges separately.
4. PSUs will have to complete the work within 60 days from the award of the work.
5. The DoLA reserves the right to (i) reject any "Techno-Commercial Offer" completely or partially without assigning any the reason & (ii) terminate the contract at any point of time, of the work of the PSU is not found satisfactory.
6. Offers received after 26th June, 2023, 5 PM will summarily be rejected.

A handwritten signature in black ink, appearing to be 'A. J.', is written over the first two lines of the list.